

r
SLP(C)No. 11701 OF 2001

ITEM No.37

Court No. 6

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11701/2001

(From the judgement and order dated 28/11/2000 in LPA 677/92
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BHUP SINGH

Petitioner (s)

VERSUS

KAMLA DEVI & ORS.

Respondent (s)

With

SLP(C)No.11702/2001

Date : 22/03/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s)

Mr.Rajender Singh,Adv.,
Mr.Balbir Singh Gupta,Adv.

For Respondent (s)

Mr.L.K. Pandey,Adv.,
Mr.C.K. Virmani,Adv.,
Mr.Rajeev Sharma,Adv.

Mr.S.L.Gupta,Adv.,
Mr.Ajay Sahai,Adv.,
Mr.S.P. Verma,Adv.,
Mr.Goodwill Indeevar,Adv.

Mrs.K. Sarada Devi,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

The special leave petitions are dismissed.

.SP1

(Vijay Kumar Sharma)
Court Master

(K.K. Chadha)
Court Master